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Title: Introduction of the Code of Criminal Procedure (Amendment) Bill, 2014 (Substitution of New Section 24, etc.).

SHRI BAIJAYANT JAY PANDA (KENDRAPARA): Sir, I beg to move for leave to introduce a Bill further to amend the Code of Criminal Procedure, 1973.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Code of Criminal Procedure, 1973."

The motion was adopted.

SHRI BAIJAYANT JAY PANDA : Sir, I introduce** the Bill.